

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

**ORIGINAL APPLICATION NO. 291/00647/2015
WITH
MISC. APPLICATION NO. 291/00159/2016**

DATE OF ORDER: 28.07.2016

CORAM

**HON'BLE MR. SANJEEV KUMAR KAUSHIK, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

M.P. Singh Sengar S/o Shri Indra Pal Singh Sengar, aged about 62 years, R/o Plot No. 17, Ramdwara Colony, Mahaveer Nagar, Tonk Road, Jaipur – 302018, Rajasthan, retired Central Government Employee (Organized Group 'A' Services) from the post of Director (Chemistry) NFSG, Geological Survey of India.

....Applicant

Mr. Jitendra Sharma, counsel for applicant.

VERSUS

1. Union of India through the Director General, Geological Survey of India, 27, Jawahar Lal Nehru Road, Kolkata – 700016.
2. Deputy Director General (Personnel), Geological Survey of India, 27, Jawahar Lal Nehru Road, Kolkata – 700016.
3. Deputy Director General / Director In-Charge, Geological Survey of India, E.R. Lohiya Nagar, Kankad Bag, Patna – 800020.

....Respondents

Mr. Ashok Singh Shekhawat, proxy counsel for
Mr. S.S. Sharma, counsel for respondents.

ORDER

(Per MR. SANJEEV KUMAR KAUSHIK, JUDICIAL MEMBER)

Learned counsel for the applicant seeks permission to withdraw the present Original Application as well as Misc. Application with liberty to file a comprehensive Original Application with better particulars on the same cause of action.

2. The Original Application as well as Misc. Application are dismissed as withdrawn with liberty as prayed for.

Meenakshi
(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Sanjeev
(SANJEEV KUMAR KAUSHIK)
JUDICIAL MEMBER

kumawat